

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 156 & 248 of 2013

Dated : 23rd July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 156 of 2013

Simran Wind Project Pvt. Ltd. Ors. Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K.Ganesan

**Counsel for the Respondent(s) : Mr. S.B.Upadhyay, Sr. Adv.
Mr. Kaustuv P. Pathak
Mr. Pawan Upadhyay for R-2
Mr. M.S.Ramalingam for R-1**

Appeal No. 248 of 2013

IL & FS Renewable Energy Ltd. & Ors. Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Anr. Respondent(s)**

**Counsel for the Appellant(s) : Mr. Vishrov Mukherjee
Ms. Rimali Batra**

Counsel for the Respondent(s) : Mr. M.S.Ramalingam for R-1

ORDER

Mr. S.B. Upadhyay, the learned Senior Counsel for the Respondent No.2 has finished his arguments.

Post these matters for the reply submissions of other Respondents on **30th & 31st July, 2014.**

**(Rakesh Nath)
Technical Member
ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**